

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GLOBAL HOUSEWARE LIMITED Date of Commencement of Liquidation: 19-12-2018; List of Stakeholders as on Date: 27-02-2019; Name of IP: Mr. Vijender Sharma; Last 5 digit of registration number: 10022

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				455671.64				NA
3	Secured financial creditors	4	550715298	4	548273517		2441781		Annexure 3
4	Unsecured financial creditors	15	135542173	15	135163107		379066		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	4	2470341	3	893574		713201		Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	58109425.52	8	54964756		2861469.52		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1637949	1	1465870		172079		Annexure 9
Total		32	748475186.52	31	741216495.64	0	6567596.52	0	